

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 173/621A/NCLT/AHM/2016 (New)
CA No. 76/621A/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company: **Safal Buildcon Pvt. Ltd.**

Section of the Companies Act: **Section 166(1) of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MAHESH C GUPTA	PCS	1) Rupesh Brahmbhatt	Mahesh Gupta
2.			2) Rayudu Brahmbhatt	

ORDER

Learned PCS Mr. M. C. Gupta present for Petitioner.

Learned PCS for petitioner wants to file an application to withdraw the petition.

List the matter on 08.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of July, 2017.